

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4791.  
TO BE ANSWERED ON WEDNESDAY, THE 29<sup>TH</sup> MARCH, 2023.**

**QCOs**

**4791. SHRI RAMESH BIDHURI:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government proposes to introduce new Quality Control Orders (QCOs) for imported goods;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the other steps taken for containing import of the sub-standard goods; and
- (d) the details of the steps taken by the Government for boosting domestic industry?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a) & (b):** Quality Control Orders (QCOs) are issued by the concerned line Ministry/ Department of the Central Government primarily under the provisions of BIS Act, 2016. The QCOs are applicable to products domestically manufactured as well as imported. The focus of the government is to bring products under the ambit of QCOs for the development of the quality ecosystem in the country and to provide the consumers with quality products. Accordingly, various line ministries/ departments of the Government identify products to be included under the ambit of QCOs.
- (c):** Even after BIS license is granted for the product falling under the QCOs, both domestic and foreign manufacturing units are required to ensure that the products produced by them are tested regularly and follow a defined scheme of inspection & testing. As a part of its market and factory surveillance activities, BIS conducts surveillance visit at the licenses manufacturing units and also draws samples from the factories as well as from the market and gets them tested at BIS Labs or BIS recognized labs.

**(d):** Central Government facilitates industrialization and supplements efforts to set up industries through a number of schemes/ initiatives implemented by various Ministries/ Departments. The major policy initiatives for industries includes Make in India, Start Up India, Gati Shakti, Industrial Corridors, Production Linked Incentive (PLI) Scheme, National Single Window System (NSWS), One District One Product (ODOP), GIS enabled Land Bank, Foreign Direct Investment (FDI) Policy Reforms, Project Monitoring Group to remove bottlenecks in setting up of major infrastructure projects, Special Packages for North Eastern and Himalayan Regions, Setting up of Industrial Park, Stand up India, introduction of Goods and Service Tax, reduction in Corporate tax, interventions to improve ease of doing business, measures for reduction in compliance burden, policy measures to boost domestic manufacturing through public procurement orders, and Phased Manufacturing Programme (PMP) etc.

\*\*\*\*\*